

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),
TIS HAZARI, DELHI

OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2025

Dated 18.03.2025

To,
(i) Sh. Ravinder Singh, Advocate,
Chief Election Commissioner,
for Delhi Bar Association Election 2024

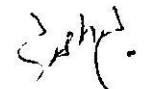
(ii) Sh. Atul Rathi,
Returning Officer,
for Delhi Bar Association Election 2024

Sub: Appointment of Independent Observers for the upcoming Delhi
Bar Association Election.

Sir,

I am instructed to request you that in order to ensure transparent and fair conduct of election, scheduled for 21.03.2025, adequate number of Independent Observers may also be appointed by your good offices at the earliest, which shall include Senior, Neutral/Impartial persons.

Thanking you.


Nodal Officer, Election Committee
Delhi Bar Association

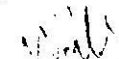
No. 14619/EC/DBA/2025


8 MAR 2025

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.

For website.


Co-Chairman
DBAEC-2025


Nodal Officer, Election Committee
Delhi Bar Association